

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No.356(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.01.2018**

NAME OF THE COMPANY: M/s. Galaxy Management Services Pvt. Ltd.
SECTION OF THE COMPANIES ACT: 252 (3)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Rajiv Dewan, Advocate

For the Respondent (s) : Mr. Manish Raj, Company Prosecutor for ROC,
Delhi

ORDER

Reserved for Clarification/Orders.

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)